

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.O.A.516 of 1996

Date of Order : 16.12.1996

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

DR. AMARESH CHANDRA DEY

Vs.

UNION OF INDIA & ORS.

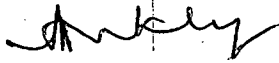
For the applicant : Mr. M. M. Roychowdhury, counsel.

For the respondents: Mrs. Uma Sanyal, counsel.

ORDER

The ld. counsel for the applicant, Mr. M. M. Roychowdhury, states, on instructions, that he does not wish to proceed with the case.

2. In the circumstances, the application is disposed of for non-prosecution.


(M.S. Mukherjee)
Administrative Member


(A.K. Chatterjee)
Vice-Chairman